

Annexure-5

Name of the corporate debtor: M/s. Kaneria Granito Limited; Date of commencement of liquidation: 15.07.2020; List of stakeholders as on: 21.09.2020

List of operational creditors (Government Dues)

(Amount in ₹)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien removed? (Yes/No)	% share in total amount of claims admitted						
1	EPCG Monitoring Cell, JNCH Nava Sheva	The Deputy Commissioner of Customs		13.08.2020	12,89,05,417	12,89,05,417	Section 5(21) IBC, 2016	0	NO	0.00	0	0	0	0		
2	Assistant Commissioner State Tax, Nampura, Surat			14.08.2020	1,00,56,887	1,00,56,887	Section 5(21) IBC, 2016	0	NO	0.00	0	0	0	0		
3	Division- VII, Bharuch, Vadodara-II, Commissionerate	Assistant Commissioner Central GST and Central Excise, Nampura, Surat (Personal penalty)		12.03.2021	1,26,00,000	-	Section 5(21) IBC, 2016	0	NO	0	0	0	0	1,26,00,000	0	Claims received after the due of submission of claims
4	Division- VII, Bharuch, Vadodara-II, Commissionerate	Assistant Commissioner Central GST and Central Excise, Nampura, Surat		12.02.2021	28,38,44,616	-	Section 5(21) IBC, 2016	0	NO	0	0	0	0	28,38,44,616	0	Claims received after the due of submission of claims
	Total				43,54,06,920	13,89,62,304								296444616		